

**Affidavit to be furnished by the candidate along with Nomination Paper
Before the Returning Officer**

For election to BIHAR (name of the House)
From 96, BARURAY, 96 Constituency (Name of the Constituency)

I NAND KUNAR RAY son of LATE SURAJ RAY
aged 40 years, residing at VILL. SANSHR BANBAR, P.O. MOTIPUR, DIST. MUZAFFARPUR (BIHAR)
(Candidate's full postal address) (Candidate's full name)

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate for up to RASHTRIYA JANTA DAL (name of the political party, if am contesting as an

Independent candidate:

(2) Details of PAN and status of filing of Income tax return :-

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AFHNR810TB	2014-15	4,88,806
2.	Spouse	AGMD 9932G	2013-14	1,70,171
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NIL

4. Cases in which I have been convicted by a court of law (other than referred to in Part 2b):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL

✓ 21/11/2014

59 That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposits/investments, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
3. Value of Bonds/Share/Debt securities as per the current market value in Stock Exchange to respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	2,50,180 - ACCT 3 P. S. Bank FY-2014-15	2,21,500 ACCT 3 P. S. Bank FY-2014-15	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	16,539 1,22,370 283,917	1,53,340	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debt securities/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL 50,000/- LIC 25,51,800/- 65,51,800/-	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	11,14,000 20,000 11,94,000	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	5,11,150/- Silver 1000 gms INR 6,21,100/-	NIL	NIL	NIL

✓ 5/10/2014

Any other assets such as gold etc. (including jewelry)	1,18,400/-	NIL	NIL	NIL	NIL
(c) Gross Total value	26,47,031/-	8,16,360/-	NIL	NIL	NIL

1. Details of immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s) Survey number(s)	As per Schedule 1, attached. 2 Schedule 2.	As per Schedule 1, attached. 2 Schedule 2.	NIL	NIL	NIL
	Area (Total measurement in acres)	15.80 ac. 9 5/8 Bighas	0.92 1/2 Bigha	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	22-12-1995 05-05-2002 03-12-2003	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	1,30,146/-	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	6,06,73,500/-	19,57,000/-	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments)					
	Location(s) Survey number(s)	As per Schedule 3, attached.	As per Schedule 3, attached.	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	5182 sq. ft.	1320 sq. ft.	NIL	NIL	NIL

Signature

	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	57,65,000/-	32,63,000/-	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	As per Schedule 2, (Attached)	As per Schedule 2, (Attached)	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	176 sq. ft.	280 sq. ft.	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	176 sq. ft.	280 sq. ft.	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	1,25,000/-	12,00,000/-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	58,90,000/-	64,24,000/-	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	As per Schedule 2, (Attached)				
	Name of Bank or FI	10,93,827/-	NIL	NIL	NIL	NIL
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.					
	Name(s)	C.B.S. - 1,15,926/-	NIL	NIL	NIL	NIL
	Amount outstanding	C.B.S. - 6,22,000/-				
	Nature of loan	A.N.D. - 54,000/-				
		A.N.D. - 1,07,114/-				
		16,99,825/-				

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✓ 57-287M(214)

	Any other liability	8,25,000/-	NIL	NIL	NIL	NIL
	Grand total of liabilities	16,98,257/-	NIL	NIL	NIL	NIL
(ii)	<u>Government Dues:</u> Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self... Agri. Cultivator, Business & Land.
b. Spouse... Agriculture & Business.

(8) My educational qualification is as under:

10th, 12th, M.A., M.Sc., M.Phil.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course.)
(Name of the School /College/ University and the year in which the course was completed.)

(9): ABSTRACT OF THE DETAILS GIVEN IN (1) TO (3) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>NAND KUMAR RAI</u>
2.	Full postal address	<u>VILL - SANJHA BAMBAR</u> <u>P.O. MOTIAUR, DIST. MUZAFFARPUR (BIHAR)</u>
3.	Number and Name of the constituency and state	<u>96, BARURAJ, BIHAR</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>RASHTRIA JANTA DAL</u>
4.	(a) Number of cases in which convicted order passed (other than those referred to in Form 25)	<u>NIL</u>

Handwritten signature

(c) Total number of Pending cases where the donor (s) have taken cognizance		NIL				
5. PAN of		Year for which last Income Tax Return filed		Total Income Statement		
(a) Candidate AFNPR 8107 B.		F/Y 2014-15		4,88,806.		
(b) Spouse AGOPB 9933 G		F/Y 2013-14		1,56,171.		
(c) Dependents		NIL		NIL		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	1196815/-	NIL	NIL	NIL	NIL
ii.	Immovable Asset	ALPOTRA, CHANDRAVAD, RAJASTHAN 5929730/-	6631000/-	NIL	NIL	NIL
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	7253730/-	6631000/-	NIL	NIL	NIL
7.	Liabilities					
	(i) Government dues (Total)	NIL	NIL	NIL	NIL	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total)	16,78,823/-	NIL	NIL	NIL	NIL
8. Highest educational qualification: NON MATRIC HIGH SCHOOL, MOTIPUR. (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at..... this the..... day of..... 201.....

DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information in relation to any item, either "Nil" or "Not applicable" as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.